

wheat imports handled by FCI against the Contracts executed by S.T.C. during 1998-99 from Australia as per the decisions of the Government. Wheat imports (Vessels) were handled at specified ports located in Southern States apart from JM Port and Kandla Port for economy reasons. Gopalpur Port in Orissa could not be operated in 1998-99 as it was a seasonal port and officially declared closed from March to October, 98.

(c) and (d) In East Zone and North East Zone, the following godowns were constructed under retroactive Financing by the World Bank.

**Bihar Region:**

Gaya	13,340 MT
Phulwarishariff	4,590 MT
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	17,930 MT

**Orissa Region:**

Jaleshwar Ph. I	2,500 MT
Jaleshwar Ph. II	2,500 MT
Rupsa	2,500 MT
Dungarapalli	5,000 MT
Jharsuguda	5,000 MT
Dhankanal	2,500 MT
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	20,000 MT

**Assam Region:**

Tangla	5,000 MT
Narayanpur Anant	5,000 MT
Silchar	10,000 MT
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	20,000 MT

**NEF Reion:**

Manipur (Imphal)	5,000 MT
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(e) to (g) There is no such proposal under consideration of the Government. However, re-organisation of Offices in the FCI is a continuous process which is carried out on need basis and also taking into account the administrative convenience and the economic viability etc.

**Contaminated Water Supply**

3160. PROF. AJIT KUMAR MEHTA:  
SHRI RAJ BANSHI MAHTO:

Will the Minister of URBAN AFFAIRS & EMPLOYMENT be pleased to state:

(a) whether the inquiry into the deaths due to contaminated water supply in Kakrola slums in Delhi has been completed;

(b) if so, the outcome thereof; and

(c) the action taken by the Government against the persons found responsible in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) Yes, Sir.

(b) and (c) Government of National Capital Territory of Delhi have reported that they are examining the inquiry report.

**UGC Centre in Bangalore**

3161. SHRI K.C. KONDAIAH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there is any proposal to set up a UGC centre in Bangalore;

(b) if so, whether the Karnataka Government has agreed to provide land, buildings and other infrastructural facilities for this purpose; and

(c) if so, the details thereof and the time by which it is likely to be set up?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT, MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF DEPARTMENT OF OCEAN DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) to (c) According to the information furnished by the University Grants Commission (UGC), the Commission has decided to set up its new South Western Regional Office at Bangalore. The Government of Karnataka has agreed to provide a temporary rent-free

accommodation for the establishment of UGC Regional Office, pending construction of a permanent building on 5 acres of land being allotted by the Bangalore University. The State Government has also agreed to consider to bear the cost of construction of the said building having carpet area of 25,000 sq.ft. The Commission has accepted the offer of the State Government and the modalities are being worked out to set up the same.

#### **Construction under National Archives in Maharashtra**

3162. SHRI KALLAPPA AWADE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether this ministry has received any proposal from the Telecommunication Department to undertake additional construction in the fort under National Archives in Kolhapur (Maharashtra) to increase the range of Telephone tower installed in the fort;

(b) if so, the details thereof; and

(c) the action taken by the Government in this regard?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT, MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF DEPARTMENT OF OCEAN DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) No, Sir. There is no National Archives in Kolhapur (Maharashtra) and hence no proposal has been received by my Ministry.

(b) and (c) Does not arise.

#### **Education Policy**

3163. SHRI K.S. RAO:  
SHRI NARESH PUGLIA:  
DR. SHAKEEL AHMAD:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the existing education policy of the Government failed to show any desired results;

(b) if so, whether the Government have evolved any strategy to implement the education policy in some new shape to achieve better results;

(c) if so, the details thereof; and

(d) the details of assistance proposed to be given to State Governments for the purpose?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT, MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF DEPARTMENT OF OCEAN DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) to (c) Periodical reviews of the Education Policy have been undertaken in the post-independence era from time to time. At present, the National Policy on Education (NPE), 1986 as updated in 1992 governs the system of Education. The Government, further building on this, has listed out educational priorities in the National Agenda for Governance for which consultations are being held with State Governments upholding the principle of consensus.

(d) The budget proposals for 1999-2000 includes a provision of about Rs. 4,700 crores for the Department of Education (Central Sector).

#### **Fighting Terrorism**

3164. SHRI RAMKRISHNA BABA PATIL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of police officials lost their lives in Jammu and Kashmir State and other Eastern States while fighting terrorism;

(b) whether the Government have paid compensation to the relatives of the victims;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) 1763 Security Forces personnel have been killed between 1990 and 28.2.99 in terrorist related violence in Jammu and Kashmir. The information in respect of Eastern States is being collected and will be laid on the Table of the House.

(b) to (d) Payment by respective State Governments of exgratia relief to next of kin of those killed in terrorist related violence is an ongoing process in accordance with the norms laid down by the concerned State Governments.

#### **Bungling in Gas Relief Funds**

3165. SHRI JANG BAHADUR SINGH PATEL: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state: